

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

NINTH SESSION—SECOND LOK SABHA

Fifty First Report



**LOK SABHA SECRETARIAT
NEW DELHI**

December, 1959

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Sardar Hukam Singh—*Chairman.*
2. Sardar Amar Singh Saigal
3. Shri Narendrabhai Nathwani
4. Shri Jhulan Sinha
5. Shri S. A. Agadi
6. Shri Sunder Lal
7. Shri S. Easwara Iyer
8. Shri Balasaheb Patil
9. Shri Shraddhakar Supakar
10. Shri Shambhu Charan
11. Shri Ram Krishan Gupta
12. Shri Yadav Narayan Jadhav
13. Dr. Pashupati Mandal
14. Shri P. Thanulingom Nadar
15. Shri Birbal Singh.

SECRETARIAT

Shri P. K. Patnaik—*Deputy Secretary.*

Shri B. B. Tewari—*Under Secretary.*

Shri M. C. Chawla—*Under Secretary.*

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COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

*FIFTY-FIRST REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fifty-first Report.

2. The Committee met on the 19th November, 1959 to consider the allotment of time to the Resolutions set down in the List of Business for Friday, the 20th November, 1959.

3. The Members whose resolutions had been included in the List of Business for the 20th November, 1959 had been invited to present their views on the resolutions before the Committee. Shri Diwan Chand Sharma attended the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time-table:—

- | | |
|---|--|
| (1) Resolution regarding Session of Lok Sabha at Hyderabad or Bangalore. | Out of total time of 2½ hours allotted to this Resolution, 1 minute was taken up on the 4th September, 1959. The balance of 2 hours and 29 minutes would be available on the 20th November, 1959 |
| (2) Resolution regarding Re-organisation of country's administration. | 2½ hours. |
| (3) Resolution regarding Tapping, distribution and sale of toddy in Kerala. | 1½ hours. |

*The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 20th November, 1959:—

"That this House agrees with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1959."

[L.S. Deb., dated the 20th November, 1959.]

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|--|-----------|
| (4) Resolution regarding New marking system of voting. | 2 hours. |
| (5) Resolution regarding Wage Board for workers in Film Industry. | 1½ hours. |
| (6) Resolution regarding Railway line from Paradip Port to Nirgundi. | 1 hour. |
| (7) Resolution regarding Nationalisation of Film Industry. | 1½ hours. |

NEW DELHI;

HUKAM SINGH.

The 19th November, 1959.

Kartik 28, 1981 (Saka).